

[Shrimati Renu Chakravartty]

was not considered as on Friday we have the price resolution. That is correct, but if a no-day-yet motion is considered important enough, it could have come on Monday.

Mr. Speaker: In this manner, how can I decide

INDIAN TELEGRAPH (THIRTEENTH AMENDMENT) RULES, 1962

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): On behalf of Shri Jagjivan Ram I beg to lay on the Table a copy of the Indian Telegraph (Thirteenth Amendment) Rules, 1962 published in Notification No. G.S.R. 1676 dated the 8th December, 1962, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. LT-672/63.]

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Supplementary Statement No. I—Third Session, 1962-63 (Third Lok Sabha).

[Placed in Library. See No. LT-674/63].

- (ii) Supplementary Statement No. III—Second Session, 1962 (Third Lok Sabha).

[Placed in Library. See No. LT-675/63.]

- (iii) Supplementary Statement No. VI—First Session, 1962 (Third Lok Sabha).

[Placed in Library. See No. LT-676/63.]

- (iv) Supplementary Statement No. VI—Sixteenth Session, 1962 (Second Lok Sabha).

[Placed in Library. See No. LT-677/63.]

- (v) Supplementary Statement No. IX—Fifteenth Session, 1961 (Second Lok Sabha).

[Placed in Library. See No. LT-678/63.]

- (vi) Supplementary Statement No. IX—Fourteenth Session, 1961 (Second Lok Sabha).

[Placed in Library. See No. LT-679/63.]

- (vii) Supplementary Statement No. XVII—Thirteenth Session, 1961 (Second Lok Sabha).

[Placed in Library. See No. LT-680/63.]

- (viii) Supplementary Statement No. XIV—Twelfth Session, 1960 (Second Lok Sabha).

[Placed in Library. See No. LT-681/63.]

- (ix) Supplementary Statement No. XVII—Eleventh Session, 1960 (Second Lok Sabha).

[Placed in Library. See No. LT-682/63.]

NOTIFICATIONS UNDER MOTOR VEHICLES ACT, 1939

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table—

- (i) a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, making certain further amendments to the Delhi Motor Vehicles Rules, 1940:—

- (a) Notification No. F. 12/68/61-Tr. published in Delhi Gazette dated the 20th September, 1962.